

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 28.10.2014**

**OA No. 232/2012**

Mr. Rajendra Vaish, Counsel for the applicant.  
Mr. V.K.Pareek, Counsel for the respondents.

The learned counsel for the applicant submits that the applicant has been issued appointment on compassionate grounds by the respondents. Therefore, the present OA has become infructuous.

In view of the position stated above, the OA is dismissed.

*Anil Kumar*  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

Adm/